

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 98
TO BE ANSWERED ON 11TH DECEMBER, 2018**

**NATIONAL HEALTH POLICY FOR BETTERMENT OF HEALTHCARE
OF THE NEEDY**

98. SHRI AMAR SHANKAR SABLE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has formulated any national health policy for providing better and affordable healthcare facilities to poor and middle-class people in the year 2019;
- (b) if so, by when this scheme is likely to be launched and the roadmap prepared by Government thereof;
- (c) details of the provision of budget made by Government for this scheme, State-wise including Maharashtra; and
- (d) details of classes of people who will be provided treatment for their diseases under this scheme, and the extent of benefit they will get, including Maharashtra?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): The National Health Policy was approved in 2017. The Government has launched Pradhan Mantri Jan Arogya Yojana (PMJAY) under ambit of Ayushman Bharat, on 23.09.2018. This scheme provides coverage of upto Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to over 10 crore poor and vulnerable families (approx. 50 crore persons). The scheme is implemented through the State Governments.

The scheme is funded by Central Government and State Government in the ratio of 60:40 for all States except North Eastern States & 3 Himalayan States, where the ratio is 90:10. Central Government has released Rs. 12.55 crore to State Government of Maharashtra for implementation of PMJAY, as on 30.11.2018. The state-wise statement of release of grants under PMJAY is given in Annexure.

This scheme provides benefits to the poor and vulnerable families based on specified deprivation and occupational criteria as per Socio Economic Caste census data.

PMJAY: Statement of Release of Grant

Sr. No.	Name of State / UT	No. of Beneficiary	Amount (Rs. in Crore)	
			Grant-in-Aid	Administrative Expenses
1	Chhattisgarh	3729027	108.84	5.59
2	Uttar Pradesh	11804647	15.00	17.71
3	Himachal Pradesh	277005	6.56	0.62
4	Manipur	277016	6.56	0.62
5	Tripura	494397	11.70	1.11
6	Mizoram	194859	4.61	0.44
7	Bihar	10895176	171.93	16.34
8	Jharkhand	2805753	44.27	4.21
9	Gujarat	4485227	70.78	6.73
10	West Bengal	11189146	176.56	16.78
11	Haryana	1551731	24.49	2.33
12	Madhya Pradesh	8381782	15.00	12.57
13	Dadra & Nagar Haveli	32614	0.86	0.08
14	Daman and Diu	10191	0.27	0.03
15	Tamil Nadu	7770928	0.00	11.66
16	Sikkim	39791	0.94	0.09
17	Maharashtra	8363664	0.00	12.55
18	Nagaland	233328	4.20	0.52
19	Assam	2701763	15.00	6.08
20	Jammu and Kashmir	613648	0.00	1.38
21	Arunachal Pradesh	88928	2.10	0.20
22	Lakshadweep	1465	0.00	0.00
23	Chandigarh	71278	0.00	0.18
24	Puducherry	103433	0.00	0.16
25	Goa	36974	0.58	0.06
26	Andaman Nicobar Islands	21399	0.00	0.05
Grand Total			680.25	118.09
			798.34	

(Position: As on 30.11.2018)